

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/000439 of 2018

Friday, this the 26th day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

1. Arya.S
 Aged 29 years, D/o.Harilal K
 Junior Radiographer
 ESIC Model and Super Specialty Hospital
 Asramam,Kollam,Pin – 691 002
2. Sinimol .A
 Aged 38 years, W/o.Kishore K.G
 Junior Radiographer
 ESIC Model and Super Specialty Hospital
 Asramam, Kollam, Pin -691 002
3. Sreeja.S
 Aged 30 years, W/o.Ratheesh Kumar.C.U
 Junior Radiographer
 ESIC Model and Super Specialty Hospital
 Asramam, Kollam, Pin – 691 002
4. Lakshmisree P
 Aged 32 years, W/o.Rajeevkumar.V
 Junior Radiographer
 ESIC Model and Super Specialty Hospital
 Asramam, Kollam, Pin – 691 002
5. Smithamol.S
 Aged 40 years, W/o.A.G.Robin
 Junior Radiographer
 ESIC Model and Super Specialty Hospital
 Asramam, Kollam, Pin-691 002
6. Dhanya M.R
 Aged 34 years, W/o.Libeeesh Kumar.J.S
 Junior Radiographer
 ESIC Model and Super Specialty Hospital
 Asramam, Kollam, Pin – 691 002

..... **Applicants**

(By Advocate – Mr.M.V.Thamban)

V e r s u s

1. The Employees State Insurance Corporation
Panchdeep Bhavan
C.I.G Marg, New Delhi-11002
represented by its Director General
2. The Director General
Employees State Insurance Corporation
Panchdeep Bhavan, C.I.G.Marg
New Delhi – 11002
3. The Regional Director
Employees State Insurance Corporation
Panchdeep Bhawan, North Swaraj Road
Thrissur, Pin – 680 020
4. The Assistant Director
ESIC Model and Super Specialty Hospital
Asramam, Kollam, Pin – 691 002 **Respondents**

(By Advocate – Mr.Sandesh Raja.K)

This application having been heard on 26.10.2018, the Tribunal on the same day delivered the following:

O R D E R(ORAL)

By Hon'ble Mrs.P.Gopinath, Administrative Member

During arguments learned counsel for the applicant submits that Annexure A-3 series of representations have been submitted by the applicants to the Director General, ESI Corporation. Applicants seek a direction that the representations be considered in the light of Central Administrative Tribunal, Jaipur Bench order in O.A 645/2015 dated 6.12.2016 (A copy of the same is produced as Annexure A-1).

2. Respondents are directed to dispose of the representations of the

applicants in the light of the above stated judgement within 6 weeks from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(P.GOPINATH)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - True copy of the order dated 6.12.2016 in O.A No.291/00645/2015 of the Hon'ble Central Administrative Tribunal, Jaipur Bench

Annexure A2 - True copy of the OrderNo.424 of 2017 E-I(M) dt.7.11.2017 of the 2nd respondent

Annexure A3 - True copy of the representation filed by the 1st applicant before the 2nd respondent

Annexure A3(a) True copy of the representation filed by the 2nd applicant before the 2nd respondent

Annexure A3(b) True copy of the representation filed by the 3rd applicant before the 2nd respondent

Annexure A3(c) True copy of the representation filed by the 4th applicant before the 2nd respondent

Annexure A3(d) True copy of the representation filed by the 5th applicant before the 2nd respondent

Annexure A3(e) True copy of the representation filed by the 6th applicant before the 2nd respondent

Annexure A4 True copy of Letter No.542/A/27/17/MHA/2018 (Adm) dt 09.04.2018, issued by the 4th respondent

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